

27. Tyre Protect for Standalone Private Car OD:

UIN: IRDAN123RP0002V01201920/A0030V01201920

In consideration of payment of additional premium for this cover, it is hereby agreed that insurance company will reimburse for the replacement of the tyre (s) fitted to the insured vehicle if it is damaged due to Burst, **Cut**, and Bulge including labour cost.

This cover is subject to the following terms and conditions:

1. This cover is available for a maximum of five (5) tyre(s) fitted to the Insured Vehicle including spare tyre during the policy period.
2. **The cover is available for a maximum of four (4) tyre(s) fitted to the Insured vehicle per claim during the policy period**
3. Company is liable to compensate only for the cost of make, model and specification of the tyres originally fitted by OEM even if upgraded tyres are fitted at a later date.
4. **If the same make, model and specification of the tyre(s) are not available in the Market, we will reimburse the price of the tyre of similar make, model and specification available in the market on the date of loss.**
5. Make, model, serial numbers **and residual tread depth** of the tyres are to be disclosed by the insured in the proposal form.
6. Compensation payable will be as per table given below:

Residual tread depth of the tyre (s) at the time of loss	Admissible claim amount
>= 7 mm	100% of the cost of new tyre(s)
>=5mm and < 7 mm	75% of the cost of new tyre(s)
>=4 mm and < 5 mm	50% of the cost of new tyre(s)

7. It is mandatory to replace the tyre, if claim is approved.
8. Cover is subject to excess of 0.5% on the cost of the tyre in addition to Policy Excess, for tyres other than RFT. Cover is subject to excess of 1% on the cost of the tyre for Run Flat tyres (RFT) in addition to Policy Excess.
9. Claim for tyre (s) payable under 'Own Damage' section of a package policy will not be considered under this cover.

Specific Exclusions:

1. Tyre(s) worn out due to natural wear and tear.
2. Any damage arising out of use of the insured vehicle beyond its passenger carrying capacity.
3. Any damage caused due to non-maintenance of vehicle as specified by the Manufacturer of vehicle.
4. Loss or damage arising out of modifications not approved by tyre manufacturer.
5. Loss or damage resulting from hard driving due to race, rally or illegal activities.
6. Loss or damage arising out of any manufacturing defect or design including manufacturer's recall of product.
7. Any minor damage or scratch or small cut not affecting the functioning of the product.
8. Tyre which has been used for its full specified life as per manufacturer's guideline.
9. Theft of tyre(s) / tube(s) or its parts, accessories without vehicle being stolen or theft of entire vehicle.
10. Any loss or damage due to over speeding, racing of the Car.
11. Any loss or damage occurred prior to inception of the policy.

This cover is subject otherwise to the terms, exceptions, conditions and limitations of the policy.